

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3962
ANSWERED ON:19.04.2000
OBC LIST
JASWANT SINGH YADAV;M.A. KHARABELA SWAIN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have added some new castes to Central List of OBCs recently;
- (b) if so, the details thereof alongwith names of new castes;
- (c) the number of persons likely to be benefited as a result thereof;
- (d) whether these castes have been included on the recommendations of National Commission of Backward Classes;
- (e) if so, the details thereof alongwith main recommendations of the said Commission;
- (f) whether the Government plan to include `Khandayats` of Orissa in Central OBC List since the State Government has already done so; and (g) if not, reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SMT. MANEKA GANDHI)

(a) to (e) Recently, certain inclusions/amendments in the Central list of Other Backward Classes have been brought out vide Gazette of India Notifications No. 241 dated 27.10.1999 and No. 270 dated 6.12.1999. The National Commission for Backward Classes has been set up as per provisions under the NCBC Act, 1993. The Commission examines the requests for inclusion of any class of citizens as backward class in the Central List of OBC and hears complaints of over-inclusion or under-inclusion of any backward class in the list and tenders such advice based on criteria covering social, educational and economic aspects of backwardness to Central Government as it deems appropriate. As per section 9 (2) of the NCBC Act, the advice of the Commission is ordinarily binding on the Central Government.

(f & g) The National Commission for Backward Classes has considered the proposal to include `Khandayats` of Orissa in Central List of OBCs and has recommended rejection of the request for its inclusion.